

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No. Estt./HC/2019/81

Date: 07.03.2019

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble the Chief Justice has been pleased to make the following further amendments in this office order no. Estt./HC/2001/378 dt. 05.12.2002:-

Existing Clause (33) of PART-VII of the Rajasthan High Court Staff Service Rules, 2002 shall be substituted by the following:-

**"PART-VII
CLASS-IV STAFF**

**33.ORDERLIES/ PEONS/ GARDENER/ CYCLE SAWAR/
WATERMAN/ SWEEPER & CHOWKIDAR**

- (1) Selection to the posts of Orderlies/ Peons/ Gardener/ Cycle Sawar/ Waterman/ Sweeper & Chowkidar shall be made by direct recruitment through competitive examination consisting of written test and interview, carrying 85 and 15 marks respectively.
- (2) The common written test of 2 hours' duration shall be of objective type-multiple choice questions of matriculation standard covering following-
 - (a) General Hindi
 - (b) General English
 - (c) Rajasthani culture and dialects.
- (3) On the basis of marks secured in written test, candidates to the extent of five times of total number of vacancies (category wise) shall be declared qualified to be called for interview.

Explanation- In case of candidates securing equal marks in written examination, the candidate(s) elder in age shall be called for interview.

- (4) Interview shall be for the purpose of adjudging overall suitability of the candidate.
- (5) Merit list for selection shall be prepared on the basis of aggregate marks obtained in the written test and interview.

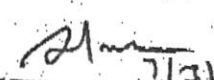
Explanation-

- (i) In case of candidates securing equal aggregate marks in written test and interview, preference shall be given to the candidate securing more marks in interview.

- (ii) In case of candidates securing equal aggregate marks in written test and interview and also equal marks in interview, preference shall be given to the candidate elder in age.

Minimum qualification:- The candidate must have passed Secondary Examination from the Board of Secondary Education, Rajasthan or any other Board recognised by the Government."

**BY ORDER OF HON'BLE THE
CHIEF JUSTICE**


(SATISH KUMAR SHARMA)
REGISTRAR GENERAL

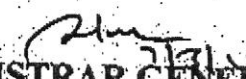
No. Gen./XV/(d)24/2019/1279

Date : 07-03-2019

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar (Rules), Rajasthan High Court, Jodhpur
- (9) Registrar (Classification), Rajasthan High Court Jodhpur/Bench Jaipur, with the request to upload the same on the official website of the Rajasthan High Court.
- (10) Financial Advisor, Rajasthan High Court, Jodhpur.
- (11) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) All Assistant Registrar/ Court Officer/ Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.

- (13) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (14) P.S. to All the Hon'ble Mr. Justice, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- (15) All Assistant Account Officer/ All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- for information and necessary action.


REGISTRAR GENERAL